

NOTICE

As directed, kindly take notice that Hon'ble Mr. Justice Alok Kumar Pandey will take up the following cases today i.e. on 17th September, 2026 at 2:15 P.M. in Court No. 209 (Cent. Building).

FOR ADMISSION

1. CR. MISC./62968/2025 323,341,504,380 B QSH OF THE ORDER	1 ANJALI KUMARI AND ORS VS THE STATE OF BIHAR AND ANR	VARUN KUMAR ARABIND NATH PANDEY SHRUTI	ANANT KUMAR 1
2. CR. MISC./90431/2025 316,318,115,74,35 E QSH OF ORDER OF	3 NISHA VERMA @ NISHA KUMARI VERMA VS THE STATE OF BIHAR AND ORS	SUNIL KUMAR SINGH	RAM BILASH ROY RAMAN SATISH KUMAR ANUP KUMAR SINHA
3. CR. MISC./63226/2026 323,420,406,504,5 F QSH OF ORDER OF	1 SARFRAZ AHMAD @ SARFRAZ AHMAD SIDDIQUEE VS THE STATE OF BIHAR AND ANR	SHAHROUKH SHIDDIQUI	YOGENDRA KUMAR

Patna High Court
Dated, 17th September, 2026

By order of Hon'ble Court

Sd/-
(Pranaw Shankar)
Joint Registrar (List)

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